

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) to (c) During the financial year 1983-84, Income Tax Department conducted 437 searches in Delhi and seized *prima facie* unaccounted assets valued at Rs. 4.13 crores approximately.

Having regard to large number of cases, it is not practicable to give details of each search. Appropriate action under Direct Taxes Acts is being taken.

(d) and (e) Power of settlement of cases vests with the Settlement Commission constituted under the Income Tax Act 1961. Commissioners of Income Tax have power to reduce/waive penalty in appropriate cases.

**Scheme for giving Loans to
educated unemployed by
Nationalised Banks**

1968. SHRI SUBHASH CHANDRA BOSE ALLURI : Will the Minister of FINANCE be pleased to state :

(a) whether the scheme for giving loans to educated unemployed by nationalised banks has not made much headway because of the formalities of security which the educated youths are unable to provide; and

(b) if so, whether Government proposed to issue directions to the banks to honour the security of voluntary agencies on behalf of the educated youths ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir. The Reserve Bank of India advised the Indian Scheduled Commercial Banks on September 9, 1983 that the banks should not ask for owner's contribution in the form of margin money or seek collateral security or third party guarantee for the loans under this Scheme.

(b) The question does not arise.

**Requisition of Aircraft and Helicopters
for Prime Minister and other
Ministers**

1969. SHRI AMAL DATTA : Will the Minister of DEFENCE be pleased to state the total period date-wise for which the aircraft and helicopters were requisitioned for Prime Minister and other Ministers indicating the following details, total mileage covered, basis of cost calculation, total amount demanded, on whom the demand was raised, the total amount realised during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : Information is being collected and will be laid on the Table of the House.

**Profits/Losses in Exhibitions held
in India and abroad by Trade
Fair Authority**

1970. SHRI MOOL CHAND DAGA : Will the Minister of COMMERCE be pleased to state :

(a) the details of the yearly expenditure of Trade Fair Authority of India towards staff and maintenance separately for the last three years giving yearly break-up; and

(b) the details of profits and losses out of the exhibitions held during the last two years giving the number of exhibition held in the country and abroad separately ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Expenditure of TFAI on staff and maintenance for the last three years for which final accounts are available is as under :

	(Rupees in lakhs)	
	Staff	Maintenance
1980-81	86.13	125.91
1981-82	92.97	259.08
1982-83	119.98	259.75

(b) TFAI is a non-profit making organisation. However, the excess of income over expenditure for the last two years for which final accounts are available is Rs. 14.13 lakhs and Rs. 109.61 lakhs for 1981-82 and 1982-83 respectively. During 1981-82, TFAI organised 5 exhibitions in India and 14 abroad. During 1982-83, it organised 7 exhibitions in India and 38 abroad.

Imports handled by DGS & D in respect of Aid/Gifts consignments from International Organisations

1971. SHRI MOOL CHAND DA : Will the Minister of SUPPLY be pleased to state :

(a) the details of Imports handled by Directorate General of Supplies and Disposal in respect of aids/gifts consignments from UNICEF, UNESCO, WHO, FAO and ILO during the last five years with year-wise break up giving the quantity received in each case, name of items, approximate cost in each case for the aids/gifts, with total amount spent by India for transport abroad and within the country; and

(b) how and to whom the goods received were distributed ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The information is being collected and will be placed on the Table of the House.

Visit of an Indian Delegation to China

1972. SHRIMATI VIDYA CHEN-NUPATI : Will the Minister of COMMERCE be pleased to state :

(a) whether a delegation led by the Additional Secretary in his Ministry visited China recently ;

(b) if so, the details thereof ; and

(c) the outcome of the visit with particular reference to the possible exports to that country ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to c) Yes, Sir. A five member delegation of the Ministry of Commerce visited China from 20 to 30.6.1984. In the bilateral talks between India & China, views were exchanged on various aspects of tea production and exports. The delegation also visited Chinese tea plantations and tea factories. Although no formal agreement has been signed, it was agreed to coordinate policy in order to protect the interests of the tea production countries and to work toward achieving producers' unity with the objective of ensuring stable and remunerative prices for tea. Since the purpose of the delegation was to exchange views between the two countries as major tea producers, matters relating to bilateral trade between the two countries were not discussed.

Amount written off as bad debts by Nationalised Banks

1973. SHRI SUBHASH YADAV : Will the Minister of FINANCE be pleased to state :

(a) the amount of money written off as bad debts by the nationalised banks, and other public sector banks and other financial institutions in each State and Union Territory during the last three years, years-wise ;

(b) the names and number of individuals/companies against whom bad debts have been written off more than one lakh; and

(c) the reasons for which the amount was written off ?